

ITEM NO.28

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1784/2023

HEM SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 29-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ananya Yadav, Adv.
Mr. Avnish Yadav, Adv.
Mr. Swapnil Singh, Adv.
Mr. Avnish Singh, Adv.
Mr. Vishal Yadav, Adv.
Ms. Kanchan Kumari, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Ms. Sakshi Kakkar, AOR
Mr. Dhawal Uniyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as Trial
Court. D.O. letter be issued.

List again on 4.1.2024.

H. SHASHIDHARA SHETTY
Registrar